

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

O.A. 1343 of 97

Date of order: 09.12.1999

Present: Hon'ble Mr. Justice S.N.Mallick, Vice-Chairman  
Hon'ble Mr. B. P. Singh, Administrative Member

CHINMOY GOSWAMI & ORS

VS

UNION OF INDIA & ORS.

For the Petitioner(s): Mr. B.C.Choudhury, counsel

For the Respondents: Mrs. K.Banerjee, counsel

O R D E R

S.N.Mallick, V.C.:

When the matter is taken up for hearing, Mr. B.C. Chowdhury, 1d. counsel appearing for the petitioners submits on instruction that his clients want to withdraw this case unconditionally.

Accordingly, the application is disposed of as withdrawn.

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MEMBER(A)

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VICE CHAIRMAN

jrc